

been successfully established through upgradation of communication links with the mainland by uplinking maitri with E-Mail and computer interfaced HF communication.

The Indian Navy and Air Force have gained professional expertise in snow ice navigation, helicopter operations and communication under adverse climatic conditions.

STATEMENT

Expedition No.	Date of Department	Date of Return	No. of Persons
I	06.12.81	21.02.82	21
II	01.12.82	21.03.83	28
III	03.12.83	29.02.84	81
IV	04.12.83	25.03.85	83
V	30.11.85	23.03.86	88
VI	26.11.86	22.03.87	90
VII	25.11.87	26.03.88	92
VIII	29.11.88	26.03.89	100
IX	30.11.89	27.03.90	82
X	27.11.90	25.03.91	100
XI	27.11.91	25.03.92	98
XII	05.12.92	22.03.93	56
XIII	08.12.93	-04.94	58
XIV	17.12.94	29.03.95	64
XV	07.12.95	19.03.95	47
Weddell Sea	04.12.89	08.03.90	21
Krill Expdn.	27.12.95	12.03.96	22

Concession to Allottees

13. SHRI K.P. NAIDU : Will the PRIME MINISTER be pleased to state :

(a) whether DDA is giving 25% concession to allottees who pay in lumpsum for conversion of leasehold plots to freehold plots this year;

(b) the reason for this concession not given to those who paid earlier in 1993-94; and

(c) whether the Government propose to treat all allottees at par and refund the concession amount to allottees who paid in advance 2/3 years back?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) Remission in conversion fee by 25 % in the case of plots and 33-1/3% in respect of flats administered by DDA is available to original lessees/sub lessees or to persons

where transfers have taken place as per terms and conditions of the lease with prior approval of the lessor.

(b) and (c). The orders giving rebate for making lump sum payment were issued on 25.6.1996 and are applicable to pending as well as new cases. But in finalised cases, where conveyance deeds have already been executed, the benefit of these concessions cannot be allowed as the orders were not given retrospective effect.

Symposium on Energy

14. SHRI SANAT KUMAR MANDAL : Will the PRIME MINISTER be pleased to state :

(a) whether a symposium on energy and power through clean technologies was held in India in early October last;

(b) if so, the various topics debated by the Indian and international experts during this Seminar; and

(c) the Governments' reaction to the various conclusions arrived at the above symposium?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) Yes, Sir. A Technical Workshop on Environmental Issues in the Power Sector was held on 26th October, 1996 at New Delhi.

(b) The various topics debated by the Indian and International experts during this workshop included: scenarious, policies, options, attributes, power system planning, financial models and environmental manual.

(c) The above workshop was organised with a view to review the progress made during the course of an ongoing study supported by the world Bank on Environmental issues in the power sector. This workshop emphasized use of cleaner technologies for power generation.

Modification of Nuclear Power Plants

15. SHRI G.M. KUNTURKAR : Will the PRIME MINISTER be pleased to state :

(a) whether the Government's attention has been drawn towards a news items captioned "Modified N-project Awaits clearance" published in "The Hindustan Times" dated the 3rd October, 1996; and

(b) if so, the reaction of the Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) Yes, Sir.

(b) The imputations relating to the design of dome in the said news report are incorrect. The re-engineered

design takes due consideration of the deficiencies which could have contributed to the delamination. The re-design provides for adequate margin to take care of any eventualities.

Public Sector Units - Electronics

16. SHRI SOUMYA RANJAN : Will the PRIME MINISTER be pleased to state :

(a) the details of Public Sector Units under Department of Electronics manufacturing electronic appliances;

(b) whether these units are exporting their products; and

(c) if so, the profits earned and exports made during 1994-95 and 1995-96, Unit-wise?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) to (c). There are three Public Sector Undertakings namely CMC Limited, Semiconductor Complex Ltd. (SCL) and Electronics Trade & Technology Development Corporation Limited (ET&T) under the administrative control of the Department of Electronics. However, CMC Ltd. is not manufacturing electronic appliances.

2. Some of the products of SCI and ET&T are being exported. The software services are being exported by CMC Ltd.

3. The details of profit earned and export made are as follows :-

(Rupees in Crores)

PSU	1994-95		1995-96	
	Profit	Export	Profit	Export
1. CMC Ltd.	7.46	13.90	13.66*	24.16
2. SCL	1.05	0.06	3.38	Nil
3. ET&T Ltd.	**	2.77	**	1.42*

* (Provisional)

** The ET&T as a whole has incurred losses during these years.

Clearance to Pending Power Projects

17. SHRI ANANT GUDHE : Will the PRIME MINISTER be pleased to state :

(a) the progress of ongoing power projects in Maharashtra;

(b) the proposals pending clearance of the union authorities for new projects to be taken up in Maharashtra;

(c) the details thereof, project-wise;

(d) whether the foreign investors/private power producers have shown interest in setting up power plants in the state; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) The position of ongoing projects in the State Sector in Maharashtra is given below :-

S.No.	Name of Project & Capacity	Expected Year of commissioning
1.	Chandrapur TPP Extn. 500 MW	1997-98
2.	Dimbhe HEP 1x5 MW	1996-97
3.	Dudhganga HEP 2x12 MW	1997-98
4.	Ghatghar PSS 2x125 MW	1999-2000
5.	Koyna St. IV 4x250 MW	1997-98
6.	Warna HEP 2x8 MW	1997-98

(b) and (c). The details of power projects for Maharashtra which are under examination in the Central Electricity Authority for accord of techno-economic clearance, are given below :

S.No.	Name of Scheme	Capacity
1.	Chikhaldara HEP Pumped Storage	2x200 MW
2.	Uran GTPP Expansion	400 MW

(d) and (e). The details of four proposals received from the foreign investors/private power producers for setting up power plants in the Maharashtra State are given below :

S.No.	Name of Scheme	Capacity
1.	Bharwati TPS ST. I&II	1082 MW
2.	Dabhol CCGT (LNG)	2184 MW
3.	Khaperkhede Units 3 & 4	2x250 MW
4.	Patalganga GBPP	410 MW

[Translation]

Private Power Projects

18. SHRI NAWAL KISHORE RAI :
JUSTICE GUMAN MAL LODHA :

Will the PRIME MINISTER be pleased to state :

(a) whether the electricity generated by the power plants being set-up by foreign companies in the country